

MATTER FOR:

COURT NO.

ITEM NO.

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 3053 OF 2008

A. SATYANARAYANA REDDY & ORS,

...APPELLANTS

VERSUS

PRESIDING OFFICER, LABOUR COURT & ORS.

...RESPONDENTS

OFFICE REPORT

This is an appeal granted by this Hon'ble Court on 25.04.2008 in SLP(c) No. 15731/2005 against the judgment and order dated 13.04.2005 of the High Court of Andhra Pradesh at Hyderabad in WA No. 820 of 2005.

It is submitted that there are five respondents in the matter above-mentioned. Respondent Nos. 2, 3 & 5 are represented through Mr. G.N. Reddy, Adv. Respondent Nos. 1 & 4 have been served at SLP stage by way of AD cards, but no one has entered appearance on their behalf so far.

Service is complete.

Counsel for both sides have filed their respective statement of case.

The appeal above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 12th day of January, 2016.

ASSISTANT REGISTRAR

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2. Mr. G.N. Reddy, Adv.
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ASSISTANT REGISTRAR